

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:7183
ANSWERED ON:21.05.2012
CLEARANCE TO LAVASA PROJECT
Devappa Anna Shri Shetti Raju Alias

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has appointed any Expert Committee on violation of environmental norms by Lavasa project in the country;
- (b) If so, the details thereof and the findings of the report; and
- (c) the action taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) Ministry of Environment and Forests constituted an Expert Committee under the chairmanship of Prof. K.T. Ravindran, to assess the (i) Quantum of penalty and (ii) Creation of Environmental Restoration Fund for Lavasa City Project. The Committee after visit of the project site and detailed examination submitted its report. The recommendations of the committee are annexed. . The recommendations were accepted by the Ministry of Environment and Forests and incorporated in the Environmental Clearance granted to M/s Lavasa Corporation Limited on 09.11.2011.